

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. Pawan Kumar Shishodia, Ld. Counsel for Revisionist  
alongwith Revisionist in person.  
Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in  
person.  
Sh. Raghav Goel, Ld. Counsel for Respondent no.2 through VC.  
**(e-mail ID wadhvajugal@gmail.com)**  
Sh. Yogesh Saxena, Ld. Counsel for Respondent no. 12  
and 13 through VC.

Ld. Counsel for Revisionist has filed fresh memo of parties.  
Same is taken on record. It is further submitted by learned counsel for  
revisionist that his mobile number and WhatsApp number may be taken on  
record for further communication. Same is as under:

**Mobile No.: 8368173995**

**Whatsapp No.: 9910412015.**

**Put up for purpose fixed in terms of previous order on**

**03.11.2020.**

  
**(Reader)**  
**24.09.2020**

**MISC. Application**

**State v. Laddan etc.**  
**(Application of Rohit S/o Subhash for Release on personal bond)**  
**FIR No.: 83/2020**  
**PS: Kashmere Gate**  
**U/s: 147,148,149,186,353,279,436 IPC**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
None for applicant.

**As directed, put up on 29.09.2020.**

  
**(Reader)**  
**24.09.2020**

**MISC. Application**

**State v. Laddan etc.  
(Application of Laddan S/o Md. Ismile for Release on personal  
bond)**

**FIR No.: 83/2020**

**PS: Kashmere Gate**

**U/s: 147,148,149,186,353,279,436 IPC**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in  
person.  
None for applicant.

**As directed, put up on 29.09.2020.**

  
**( Reader)**  
**24.09.2020**

MISC. Application

State v. Laddan etc.  
(Application of Munna for Release on personal bond)  
FIR No.: 83/2020  
PS: Kashmere Gate  
U/s: 147,148,149,186,353,279,436 IPC

24.09.2020

*Ld. P.O is on leave today.*

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
None for applicant.

**As directed, put up on 29.09.2020.**

*Jehok*  
(Reader)  
24.09.2020

**MISC. Application**

**State v. Laddan etc.  
(Application of Rohit S/o Prem Mohan for Release on personal  
bond)**

**FIR No.: 83/2020**

**PS: Kashmere Gate**

**U/s: 147,148,149,186,353,279,436 IPC**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in  
person.  
None for applicant.

**As directed, put up on 29.09.2020.**

  
**(Reader)**  
**24.09.2020**

**BAIL APPLICATION**

**STATE V. PRAMOD & ORS.  
FIR NO.: 485/2014  
PS: Timarpur**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. Vikram Singh Saini, Ld. Counsel for applicant.

This is a fresh bail application.

At request, put up for 25.09.2020 through VC.

*Ashok*  
**(Reader)**  
**24.09.2020**

**INTERIM BAIL APPLICATION**


**STATE V. Ram Nawal  
FIR NO.: 327/2016  
PS: Roop Nagar**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. Sushil Kumar Singh, Ld. Counsel for applicant.

As directed, put up on 29.09.2020.

  
**(Reader)  
24.09.2020**

**BAIL APPLICATION**

**STATE V. Babloo & Ors.  
(Applicant Dinesh @Dhanna)  
FIR NO.: 251/2019  
PS: Sarai Rohilla**


**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. Asha Ram Sharma , Ld. Counsel for applicant.

Medical Report received from Jail Superintendent.

At request, put up on 30.09.2020.

  
**(Reader)  
24.09.2020**



**INTERIM BAIL APPLICATION**


**STATE V. Kishan & Ors.  
(Applicant Arjun )  
FIR NO.: 205/2018  
PS: Lahori Gate**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. S.N. Shukla, LAC for applicant Arjun .

At request, put up on 29.09.2020.

  
**(Reader)  
24.09.2020**

**MISC. APPLICATION**

**STATE V. Mahesh @ Mannu**  
**FIR NO.: 699/2014**  
**PS: Karol Bagh**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. Rajiv Pratap Singh, Ld. Counsel for applicant.

Medical report of accused Mahesh @ mannu is received from Jail Superintendent.

At request, put up on 28.09.2020.

*Ashok*  
**(Reader)**  
**24.09.2020**


Crl. Revision : 207/2020  
Kiran Singh Sainger v. Ms. Sadaf

24.09.2020

*Ld. P.O is on leave today.*

Present: Sh. Nand Lal Dogra, Ld. Counsel for applicant.

At request, put up on 03.10.2020.

  
(Reader)  
24.09.2020

**APPLICATION FOR PRODUCTION OF ACCUSED**

**STATE V. Ali Akbar @ Bullet  
FIR NO.: 287/2014  
PS: Pahar Ganj**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: None.

As directed, put up on 25.09.2020 as main matter is also listed for tomorrow.

  
**(Reader)  
24.09.2020**

**Non-surrender report received from Jail of Lalit @ Babloo**

**State v. Sunil  
FIR no: 415/2015  
PS: Kotwali**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Accused Lalit @ Babloo in person alongwith Sh. Gaurav Singhal, Adv.

Fresh Vakalatnama is filed on behalf of accused.

**At request, put up for physical hearing on 26.09.2020.**

  
(Reader)

**24.09.2020**


CA: 59/2020  
Rohit @ Machhi v. State

24.09.2020

*Ld. P.O is on leave today.*

Present: Sh. S.N. Shukla, LAC for Appellant.  
Sh. Pawan Kumar, Ld. Counsel for state/respondent in person.

**As directed, put up for purpose fixed on 29.09.2020.**

  
(Reader)  
24.09.2020


CA: 437/2019  
Nikhil Kapoor and Ors. v. Shubhi Gupta

24.09.2020

*Ld. P.O is on leave today.*

Present: None.

**As directed, put up for purpose fixed on 29.09.2020.**

  
(Reader)  
24.09.2020

**SC No.: 687/2017**  
**State v. Shahnawaj @ Shanu**  
**FIR no.: 25/2017**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
None for accused.

NBW issued against accused Shahnawaj received back unserved.

**As directed, put up for purpose fixed on 29.09.2020.**

*shahk*  
**(Reader)**  
**24.09.2020**




SC No.: 922/2019  
State v. Imran @ Sonu and Anr.  
FIR no. 130/2019

24.09.2020

*Ld. P.O is on leave today.*

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
None for accused.

**As directed, put up for purpose fixed on 14.01.2021.**

  
(Reader)  
24.09.2020


**SC No.:28330/2016**  
**State v. Mohd. Phool Hasan**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Sh. Yatender Kumar, LAC for accused Phool Hasan and Devender in person.  
None for other accused.  
None of the accused is present in court today.

**As directed, put up for purpose fixed on 29.09.2020.**

  
**(Reader)**  
**24.09.2020**


**Cri. Rev.: 808/2018**  
**Anil Kumar v. Anwar S/o Mohammad Ali**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: None for the parties.

**As directed, put up for purpose fixed on 09.12.2020.**

  
**(Reader)**  
**24.09.2020**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Sh. Akhilesh L. Kamle, Ld. Counsel for accused Kishan Kumar alongwith accused Kishan Kumar in person.  
None for other accused person.  
Except accused Kishan Kumar, none of the accused is present today in the court.

**As directed, put up for purpose fixed on 07.10.2020.**

  
**(Reader)**  
**24.09.2020**


SC No.: 485/2019  
State v. Jamshed @ Suraj Chikna  
FIR no. 930/2015

24.09.2020

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
None for accused.

**As directed, put up for purpose fixed on 21.01.2021.**

  
(Reader)  
24.09.2020

**SC No.: 747/2017  
State v. Mohd. Khalil  
FIR no. 148/2017**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Sh. Pradeep Anand, Ld. Counsel for accused in person.  
Accused is stated to be on bail but not present today.

**As directed, put up for purpose fixed on 22.01.2021.**

  
**(Reader)  
24.09.2020**

**Crl. Revision : 659/2019  
Ivan Jain v. Shweta & Ors.**

**24.09.2020**


***Ld. P.O is on leave today.***

Present: Revisionist in person alongwith counsel Sh. Sudhir Mendiratta in person.  
Ms. Rashmi Sharma, Ld. Counsel for respondent no. 1 to 4 in person.  
Sh. Pawan Kumar, Ld. Counsel for state/respondent no. 5 in person.

Vakalatnama on behalf of Revisionist filed. Same is taken on record.

Reply filed on behalf of revisionist. Copy supplied.

**As directed, put up for purpose fixed on 22.10.2020.**

  
**(Reader)**  
**24.09.2020**

**SC No.:28517/2016**  
**State v. 1. Subhash Rai**  
**2. Ranjeet Kumar**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Sh. Yatender Kumar, LAC for both accused.  
Both accused are stated to be on bail but not present today.

**As directed, put up for purpose fixed on 08.10.2020.**

  
**(Reader)**  
**24.09.2020**




**SC No.: 27321/2016  
State v. Arun Kumar etc.  
FIR no.: 231/2012**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Sh. Phool Kumar Singhania, Ld. Counsel for all accused alongwith all accused through VC.

**As directed, put up for purpose fixed on 22.01.2021.**

  
**(Reader)  
24.09.2020**

**Crl. Rev.: 203/2020**  
**Kimmi Chutani v/ M/s. A.K. Poly Films & Ors.**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Sh. Sunny, Ld. Counsel for Revisionist in person.  
None for respondent.

**As directed, put up for purpose fixed on next date of  
hearing.  
At request, put up for physical hearing on 29.09.2020.**

  
**(Reader)**  
**24.09.2020**


**SC No.: 28526/2016**  
**State v. Dhan Kumar Gurung**  
**FIR no.: 67/2016**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
Sh. Anshul Gupta, Ld. Counsel for accused in person.  
Accused is not present today.

**As directed, put up for purpose fixed on 16.01.2021.**

  
**(Reader)**  
**24.09.2020**

**SC No.: 27200/2016**  
**State v. Nehal Hassan @ Sanjay**  
**FIR no.: 391/2014**

**24.09.2020**

***Ld. P.O is on leave today.***

Present: Mr. Pawan Kumar, learned Addl.PP for State/respondent no.1 in person.  
None for accused.

**As directed, put up for purpose fixed on 15.01.2021.**

  
**(Reader)**  
**24.09.2020**